(b) if so, the details thereof;

(c) whether it is also a fact that if the above norms are abolished, it will help new airlines; and

(d) if so, whether Government has received any such demand from the new airlines?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) No Sir. Government has not sought comments on continuation of the 5/20 norms.

(b) Does not arise.

(c) Yes Sir. If it is abolished, new airlines can start international operations without waiting for 5 years and without having the minimum 20 aircrafts.

(d) No Sir.

### New airports in the country

161. SHRI D. KUPENDRA REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government proposes to construct new airports in the country;

(b) if so, the State-wise details and the present status thereof including estimated project cost; and

(c) the time by which construction of these airports are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) to (c) Yes, Sir. Government of India (GoI) has granted "in principle" approval for setting up of the 15 Greenfield airports in the country. The list of these airports along with estimated project cost and present status is given in Statement (*See* below). The timeline for construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the respective promoter.

# 56 Written Answers to

# Unstarred Questions

## Statement

Current Status of Greenfield Airports where	'In principle,
'approval has been accorded	

Sl. No.	Name of the Project/ Date of Receipt of proposal	Name of the Promoters	Current Status
1	2	3	4
1.	Mopa Airport, Goa	State Government of Goa	Government of India (GoI) granted "in-principle" approval to Government of Goa for setting up of Greenfield airport at Mopa in Goa through Public Private Partnership (PPP) in March, 2000. The estimated project cost is ₹ 3000 crores. The project is at Request for Qualification (RFQ) stage.
2.	Navi Mumbai International Airport, Maharashtra	City and Industries Development Corporation of Maharashtra Limited (CIDCO) (State Govt. of Maharashtra)	<ul> <li>GoI granted "in-principle"</li> <li>approval to Government of</li> <li>Maharashtra (GoM) for setting</li> <li>up of Greenfield airport at Navi</li> <li>Mumbai airport through Public</li> <li>Private Partnership (PPP) in</li> <li>May, 2007. The State</li> <li>Government appointed City and</li> <li>Industries Development</li> <li>Corporation of Maharashtra</li> <li>(CIDCO) as nodal agency for</li> <li>development of this Greenfield</li> <li>airport. The initial estimated</li> <li>Project cost is ₹ 14,500 crores.</li> <li>The project is at RFQ stage.</li> </ul>
3.	Sindhudurg Airport, Maharashtra	Maharashtra Industrial Development Corporation (MIDC) (State Govt. of Maharashtra)	GoI granted 'In principle, approval to Maharashtra Industrial Development Corporation (MIDC), a State Govt. of Maharashtra entity for

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1	2	3	4	
			setting up of a Greenfield domestic airport at Sindhudurg in Maharashtra in Sept. 2008. A SPV, namely IRB Sindhudurg Pvt. Ltd. (ISAPL) has been created for the project development and operations. The estimated project cost is ₹ 350 crores. The construction work has already been commenced.	
4.	Bijapur Airport, Karnataka		commence State Government of Gol grant Karnataka approval to Karnataka of domest at Bijapur Developm entered in Govt. and terminated of the pro- of the Star undertook study for to Bijapur A the report Governme are in talk of the pro-	GoI granted 'in-principal' approval to Government of Karnataka (GoK) for setting up of domestic Greenfield airport at Bijapur in June 2008. Project Development Agreement (PDA) entered into between the State Govt. and a Private Party was terminated due to unviability of the project. On the request of the State Govt. AAI undertook a Pre-feasibility study for the proposed Bijapur Airport and submitted the report to the State Government. GoK and AAI are in talks for implementation of the project through AAI and the project cost is to be finalized thereafter.
5.	Gulbarga Airport, Karnataka	State Government of Karnataka	Govt. of India granted 'in- principal' approval to Govt. of Karnataka (GoK) for establishment of a Greenfield domestic airport at Gulbarga in June, 2008. GoK signed the	

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1	2	3	4
			Project Development
			Agreement (PDA) with
			a private developer. However,
			the PDA went into rough
			weather and reached the stage
			of termination. The airport
			works have been held up due to
			dispute between the developers
			GoK is in the process of finding
			alternate ways for completion
			of the project. Due to dispute
			between the airport developer
			and the State Govt., the project
			cost is to be reworked out.
6.	Hassan Airport,	State Government of	GoI granted 'in-principle'
	Karnataka	Karnataka	approval to GoK for
			establishment of a Greenfield
			domestic airport at Hassan in
			June, 2008. PDA has been
			signed with the developer and
			the developer has prepared
			Detailed Project Report
			Estimated. The airport
			developer has revised the
			Detailed Project Report (DPR)
			Due to revision in the project
			report, the project cost is to be
			reworked out.
7.	Shimoga Airport,	State Government of	Govt. of India granted 'in-
	Karnataka	Karnataka	principle' approval to GoK
			in June, 2008. PDA has been
			signed with the developer
			by GoK. However, the
			developer has requested for
			an exit from the project citing
			reasons of economic non-

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1	2	3	4	
			have been held up due to dispute between the developers since Dec 2012. GoK is in the process of finding alternate means for completion of the project and the project cost is t be finalized thereafter.	
8.	Kannur International Airport, Kerala	M/s KINFRA (A nodal agency of Govt. of Kerala)	GoI granted 'in principle' approval to Government of Kerala in January, 2008. M/s Kerala Industrial Infrastructure Development Corporation (KINFRA), a State Govt. agency, is the nodal agency for development of the airport. A Special Purpose Vehicle (SPV) namely Ms Kannur International Airport Limited (KIAL) has been formed for the implementation of the project. Total estimated project cost is ₹ 1892 crores. Engineering procurement and construction (EPC-I) contract for the airside work has already been awarded. EPC-II contract costing ₹475 crores has been awarded to M/s L&T on 25.06.2014 for construction of terminal building, ATC Tower and other city side development.	
9.	Durgapur International Airport, West Bengal	M/s Bengal Aerotropolis Project Limited (BAPL)	GoI granted 'in-principal' approval to M/s Bengal Aerotropolis Project Ltd. (BAPL) for setting up of a domestic Greenfield airport at	

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1	2	3	4
			Durgapur in Dec, 2008. The construction work is at final stage. The estimated project cost is ₹ 280 crore. The airport developer has applied to Ministry of Defence (MoD) for grant of permission for operating the airport under Instrument Flight Rules (IFR) instead of Visual Flight Rules (VFR) which had earlier been granted by MoD.
10.	Dabra Airport, Gwalior, Madhya Pradesh	M/s Gwalior Agriculture Company Limited	<ul> <li>GoI granted 'in-principal' to</li> <li>M/s Gwalior Agriculture</li> <li>Company Limited for setting up</li> <li>of Greenfield airport at Dabra/</li> <li>Datia, Gwalior in Madhya</li> <li>Pradesh in Dec, 2008.</li> <li>Estimated cost is ₹ 193.22</li> <li>crore. After grant of 'in-</li> <li>principle' approval, there are</li> <li>litigation issues involved</li> <li>regarding land acquisition for</li> <li>the project. The matter is</li> <li>pending before Hon'ble</li> <li>Supreme Court.</li> </ul>
11.	Pakyong airport, Sikkim	Airports Authority of India	GoI granted approval to Airports Authority of India (AAI) for setting up of a Greenfield airport at Pakyong in Sikkim in October, 2008. AAI has already started construction work. The initial estimated Project Cost is approx ₹ 310 crores. However, due to delay in project because of unforeseen circumstances, the

Written Answers to		[25 November, 2014]	Unstarred Questions 6	
1	2	3	4	
			project cost is likely to be re- assessed.	
12.	Kushinagar in Uttar Pradesh	Govt. of Uttar Pradesh	GoI granted 'in principle' approval to State Govt. of Uttar Pradesh for setting up of Greenfield International airport at Kushinagar in Sept. 2010. The preliminary estimated total cost for developing the minimum specification of the proposed international airport development works out to ₹ 35 crores. Central Government has provided support of ₹ 70.92 crores (20% of the project cost) under Viability Gap Funding Scheme. The project is at RFQ stage.	
13.	Karaikal in Pudducherry	Karaikal Airport Private Limited.	GoI granted 'in principle' approval to M/s Karaikal Airport Pvt. Ltd. for setting up of Greenfield International Airport at Karaikal region in Puducherry. Earlier the estimated project cost was ₹ 280 crores. Over the period of time, the team of M/s Karaikal Airport Private Limited has done intensive study and the total costing of the Karaikal airport has been brought down to ₹53 crores for a basic terminal with an apron and a 1.3 Km runway, supporting turbo prop aircraft operations.	

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#### Unstarred Questions

1	2	3	4
14.	Shirdi in Ahmednagar	Maharashtra Airport	GoI granted 'in principle'
	District, Maharashtra	Development Corporation	approval to Maharashtra Airpor
		Ltd. (State Govt. of	Development Corporation Ltd.
		Maharashtra)	(MADC), a State Govt. of
			Maharashtra entity for setting
			up of a Greenfield International
			airport at Shirdi in May 2011.
			The estimated project cost is
			₹275 crores. Construction work
			has already been started by
			MADC.
15.	Aranmula in Kerala	M/s KGS Aranmula	GoI granted 'in principle'
		Airport Ltd.	approval to M/s KGS
			Arnamula Airport Limited for
			setting up of a Greenfield
			airport at Arnamula in
			September, 2012. The estimated
			project cost is ₹ 2000 crores.
			National Green Tribunal (NGT)
			has set aside the environment
			clearance granted to the project
			by Ministry of Environment &
			Forest in Nov. 2013 granted to
			the project.

## Deinal of seats on booked flights by AI

162. SHRI SALIM ANSARI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that three days prior to Diwali this year a large number of passengers having confirmed tickets at Mumbai-Delhi sectors were denied seats on their booked flights;

(b) if so, the details thereof and the reasons therefor;

(c) whether it is a fact that passengers booked seats in morning and afternoon flights were either accommodated in evening/night flights or completely denied seats on the same day;

(d) if so, whether any enquiry of this mess created by Air India (AI) officials were ordered; and